

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 01.12.2020 (TUESDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1004 of 2020	Industrial and Commercial Bank of China Ltd. Vs. Nimmi Build Tech Pvt. Ltd. and Anr.	Anshul Rai	Shahid Kazmi Shahid Kazmi Abhay K. Das-R1
2.	Comp. App. (AT) No. 220 of 2020	Devinder parkash Kalra & Ors. Vs. Syngenta India Ltd.	Kausik Chatterjee	
3.	Comp. App. (AT) No. 221 of 2020	Gloster Ltd. (Formerly Known as Kettlewell Bullen & Co. Ltd.) Vs. Bowreah Jute Mills Pvt. Ltd. & Ors.	Anil Agarwalla	P.C.Sharma
4.	Comp. App. (AT) No. 222 of 2020	Mukund Ghanshyamdasji Maheshwari & Anr. Vs. Shrikant Gopilal Rathi & Ors.	D.Abhinav Rao	Nakul Mohta

For Admission (After Notice)

5.	Comp. App. (AT) (Ins) No. 1094 & 1140 of 2019	BCIL Yelahanka Projects LLP. Vs. Amit Chandrakant Shah & Ors.	Gautam Singh	Chaitra Bhat Anjali Sharma-R1 Amit Agrawal-R2 to R4 Om Prakash-R3 Balaji Srinivasan-R5
6.	Comp. App. (AT) (Ins) No. 450 of 2020	Government of India, Through office of the Deputy Commissioner GST & Central Excise, Balasore Division Vs. Bhuvan Madan, Resolution Professional of Ferro Alloys Corporation Ltd. & Ors.	Prasenjeet Mohapatra	Nikhil Mathure Charu Bansal-R1 Varsha Banerjee-R2 Divakar Maheshwari-R3
7.	Comp. App. (AT) (Ins) No. 607 of 2020	Ashok Kumar Vs. K T C Foods Pvt. Ltd. & Ors. With	Rakesh Kumar	Vijay Singh-R1 & R2 Ritoban Sarkar-R3

8.	Comp. App. (AT) (Ins) No. 650 of 2020	Shiv Shakti Inter Globe Exports (P) Ltd. Vs. K.T.C. Foods (P) Ltd. & Anr.	Manoj K. Singh	Anuj Singh-R2
9.	Comp. App (AT) No. 176 of 2020	Hareshbhai Ambalal Patel Shareholder of Patidar Chemical Pvt. Ltd. Vs. Registrar of Companies	Natasha Dhruman Shah	
10.	Competition App. (AT) No. 20 of 2020	Lifestyle Equites CV & Ors. Vs. Competition Commission of India & Ors.	Sangeeta Goel	Shama Nargis

02:00 PM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical)

For Hearing

11.	Contempt Case (AT) No. 27 of 2020 in Comp. App (AT) No. 44 of 2018 Part Heard	Suman Dhir & Anr. Vs. Gyan Ganga Educational Institute Pvt. Ltd. & Ors.	Manoj Kr.	Mithila Jain Jeevesh Nagrath
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By the order of Hon'ble Acting Chairperson

-sd/-
Registrar